

SUPREME COURT OF INDIA

Kulwant Rai Berry (Dead) by Lrs.

Vs.

Financial Commissioner

(S. B. Majmudar, S. Saghir Ahmad and G. B. Pattanaik JJ.)

19.01.2000

ORDER

The Text below is only a summarized version of the order pronounced

In this case, the court dismissed the review petition on ground that the delay of 289 days is not explained and also the question whether the petitioner is in possession of the land is a question of fact that needs no interference by the high court.